

**GOVERNMENT OF INDIA
HOUSING AND URBAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:595
ANSWERED ON:19.07.2017
Slums Under PMAY
Patil Shri Sanjay(Kaka) Ramchandra

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of criteria laid down for identifying beneficiaries of Pradhan Mantri Awas Yojana (PMAY) in the country;
- (b) the State-wise details of total number of houses allotted to the urban poor under the new policy of PMAY; and
- (c) whether there is any scheme to make alterations in slums under PMAY for urban poor living in slum clusters and if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(RAO INDERJIT SINGH)

(a): The Pradhan Mantri Awas Yojana-(Urban) Mission, launched on 25.6.2015 aims to provide central assistance to implementing agencies through States/UTs for providing houses to all eligible families/ beneficiaries.

A beneficiary family will comprise husband, wife, unmarried sons and/or unmarried daughters. The beneficiary family should not own a pucca house (an all-weather dwelling unit) either in his/her name or in the name of any member his / her family in any part of India. An adult earning member (irrespective of marital status) can be treated as a separate household;

Provided that he / she does not own a pucca (an all weather dwelling unit) house in his / her name in any part of India.

Provided also that in the case of a married couple, either of the spouses or both together in joint ownership will be eligible for a single house, subject to income eligibility of the household under the Scheme.

Selection/identification of beneficiaries for the projects taken up under the Pradhan Mantri Awas Yojana (Urban) Mission comes within the purview of State/UT Governments.

(b): State-wise details of total number of houses for urban poor sanctioned under the PMAY(U) mission are at Annexure.

(c): 'In-situ' Slum Redevelopment (ISSR) is a component under PMAY (Urban) mission under which State / UT Government using land as a resource may take up Slum redevelopment projects for providing houses to eligible slum dwellers. Slum rehabilitation grant of Rs. 1.0 lakh per house, on an average, is admissible for all houses built in all such projects.
